

developing countries financial resource transfers of a minimum net amount of 1 per cent of its Gross National Product (GNP), has been fulfilled during 1970 only by Australia, France, Belgium and Netherlands. The Federal Republic of Germany had also fulfilled the target during 1968 and 1969 and Switzerland in 1968 but their performance fell short of target in the subsequent years.

(c) The Group of '77' adopted a document entitled "Declaration and Principles of the Lima Programme of Action", whose copy has been laid on the Table of the House on 23rd November, 1971.

**Restoration of Gohana-Panipat
Rail Line**

82. SHRI BIRENDER SINGH RAO :
SHRI MUKHTIAR SINGH
MALIK :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received representations from people of Haryana for the restoration of Gohana-Panipat rail line; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) Yes.

(b) According to the Traffic Survey carried out recently, the restoration of the Gohana-Panipat line will be very unremunerative; hence the restoration of this line is not being considered at present.

**Recommendations of Committee on
Floods and Flood Relief to Forecast
Floods**

83. SHRI BIRENDER SINGH RAO :
SHRI MUKHTIAR SINGH
MALIK :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Minister's Committee on Floods and Flood Relief has recommended to the Government that to forewarn

people about impending floods, arrangements may be made for displaying visual signals and sounding sirens in villages situated in flood prone areas of the country;

(b) whether the Committee has also suggested the construction of high towers with yellow, red and green lights for giving flood signals; and

(c) whether Government have considered these recommendations and if so, the decision taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B.N. KUREEL) : (a) and (c) . The Ministers' Committee on Floods and Flood Relief have completed their work and the report will be ready for submission to Government by the end of March, 1972.

**Alleged Misuse of Import Licences by
Govt. Departments**

84. SHRI BIRENDER SINGH RAO :
SHRI MUKHTIAR SINGH
MALIK :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) Whether Government have since enquired into the alleged misuse of Import Licences worth Rs. 5 crores by various Government Departments as reported in the *Economic Times* dated the 4th August, 1971; and

(b) if so, the outcome of the enquiry and the steps taken or proposed to be taken by Government to prevent the misuse of Import Licences ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A.C. GEORGE) : (a) and (b) . The report published in the "*Economic Times*" appears to be part of review of the CBI activities during the year 1970. The annual Report of the CBI refers to misutilization of licences issued to firms and not to any Government Department. The total value of such misuse is Rs. 5 crores approximately in respect of licences obtained

either by misrepresentation or on the basis of forged documents and licences wrongfully utilised by firms. There has been no case in the CBI during 1970 wherein Government Departments have been detected to have misutilised licences or obtaining licences by misrepresentation or by using forged documents. The question of taking action against Government Departments, therefore, does not arise.

So far as the Import Trade Control Organisation is concerned all possible steps to prevent the misuse of import licences, are taken by keeping the Import Trade Control Regulations under constant review. Various Directors of Industries and other sponsoring authorities keep watch on utilisation of the material under the A.U. licences.

Enquiry into Allegations made by former Chairman, Railway Board

85. SHRI BIRENDER SINGH RAO:
SHRI MUKHTIAR SINGH
MALIK :

Will the Minister of RAILWAYS be pleased to state :

(a) whether former Chairman, Railway Board, Shri B. C. Ganguli, made statements during 1971 that his attempts to remove accumulated coal at pitheads and dislodge vested interests in the Officers' cadre were frustrated by others; and

(b) if so, whether Government have made any inquiry through the Central Bureau of Investigation into the aforesaid allegation by the former Chairman, Railway Board ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAJIYA) : (a) Yes, Sir.

(b) No, Sir. The reasons for the accumulation of coal at pitheads are very well known. This accumulation is being removed by sustained drives both during the tenure of the former Chairman and subsequently. The question of further enquiries in this regard by the Central Bureau of Investigations or by an independent body does not arise.

Modernisation of Jute Mills

86 SHRI PILOO MODY : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there is a demand for Governmental help for modernisation of jute mills; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). No such demand has been made by the industry. Loan assistance through the agency of Industrial Finance Corporation is however available to the industry for modernisation.

Take over of Cotton Textile Mills in Tamil Nadu

87. SHRI K. BALADHANDAYU-
THAM :
SHRI BHOLA MANJHI :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Tamil Nadu Government had requested the Centre for permission to take over the closed textile mills in the State and

(b) if so, the number and names of textile mills the Tamil Nadu Government proposed to take over and the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir. However the Tamil Nadu Government recommended that the management of the following six cotton textile mills lying closed in Tamil Nadu should be taken over by the Central Government, under the Industries (Development and Regulation) Act.

1. The Coimbatore Spinning & Weaving Co. Ltd., Coimbatore.
2. The Somasundram Mills (P) Ltd., Coimbatore.
3. Kaleswarar Mills Ltd., Coimbatore